

(J.H.C. Sch. 1-7)  
From:  
**Jitendra Prasad Singh,**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

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File No. XXII(6)/1/2018-19/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To,

**All the Principal District & Sessions Judges of the State of Jharkhand  
including the Judicial Commissioner, Ranchi.**

Sub: - Nomination for attending two days (C-III) Conference to Streamline Court Administration scheduled to be held on 16<sup>th</sup> & 17<sup>th</sup> November, 2019 at the Judicial Academy Jharkhand, Ranchi.

Sir/Madam,

I am directed to inform that the Court has been pleased to nominate you for attending two days (C-III) Conference to Streamline Court Administration scheduled to be held on **16<sup>th</sup> & 17<sup>th</sup> November, 2019** at Judicial Academy Jharkhand, Ranchi.

Further, the Court has been pleased to nominate the District & Addl. Sessions Judge –I / the Addl. Judicial Commissioner –I (except Sri Rasikesh Kumar, ADJ-I, Latehar) as well as the Chief Judicial Magistrate of your Judgeship for attending the aforesaid Conference.

Accordingly, you are requested to direct the District & Addl. Sessions Judge –I / the Addl. Judicial Commissioner –I as well as the Chief Judicial Magistrate of your Judgeship of your Judgeship to attend the aforesaid Conference.

The topics proposed to be covered in Conference are:-

- General Rules regarding Practice & Procedure
- Directions of Hon'ble Court
- Inspection of Court & Record room
- Jharkhand Service Code
- Departmental enquiry
- Jharkhand Treasury Rule
- Monitoring of cases in Special Courts
- Challenges of Speedy inquiry and trial
- Discussing the latest statutes & Judicial pronouncement

All the nominated Judicial Officers are, therefore, directed to report at the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 16.11.2019 at 9:30 A.M. in proper dress with relevant books.

Accordingly, all the nominated Judicial Officers are accorded necessary permission for attending the aforesaid programme.


I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 15<sup>th</sup> November, 2019 till the evening of 17<sup>th</sup> November, 2019.

Yours faithfully,  
Sd/- **J.P. Singh**  
Registrar (Administration)

Memo No. 3865 /Apptt.

Dated, Ranchi, the 15/10/2019

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 2586/JAJ dated 13.09.2019 / the Member Secretary, JHALSA / the V.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

  
15/10/19  
Registrar (Administration)